GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

RAJYA SABHA

UNSTARRED QUESTION NO -1253

ANSWERED ON - 10/12/2025

SECURING LIVES OF SENIOR CITIZENS

1253 SHRI JAGGESH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether the current ceiling of ₹10,000 per month under the Maintenance and Welfare of Parents and Senior Citizens Act, 2007, is adequate to meet the present cost of living;
- (b) whether keeping the maximum cap unchanged for nearly eighteen years (since 2007) amounts to injustice to dependent parents and senior citizens;
- (c) whether the Union Government proposes to amend the Act to increase the maintenance limit, considering inflation and rising living expenses; and
- (d) if so, the details thereof and the steps taken by Government to make dependent parents and senior citizens living more secure?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) to (d) Maintenance and Welfare of Parents and Senior Citizens Act, 2007 was notified on 29.12.2007. Section 9 of the Act provides for maximum maintenance amount of Rs. 10,000/per month to parents and senior citizens. In addition to the maintenance amount, the Act also seeks to safeguard the property of parents and senior citizens by providing for declaring transferred property by the parents as void in case the transferee fails to provide basic amenities (Section 23 of the Act).

The Department of Social Justice and Empowerment implements Atal Vayo Abhyudaya Yojana (AVYAY) for the holistic welfare of senior citizens. Integrated Programme for Senior Citizens (IPSrC) component of the AVYAY Scheme provides for financial support in the form of grant-in-aid for running and maintenance of senior citizen homes focusing on holistic care of senior citizens, including health, nutrition support.

Further, the Ministry of Health & Family Welfare had also launched a "National Programme for Health Care of the Elderly" (NPHCE) in 2010-11 to address various health related issues of elderly people.

Also, the Ministry of Rural Development implements National Social Assistance Programme (NSAP), a social security programme for the most vulnerable persons of our society living below poverty line, both in rural and urban areas irrespective of the category of the beneficiaries. One of the component of NSAP is the Old Age Pensions.

The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019 was introduced in the Lok Sabha on 11.12.2019. The Bill lapsed after dissolution of Lok Sabha.
